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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

OA.124/99

dt.18-8-1999

Between

Y. Yedukondalu

: Applicant

and

1. Asstt. Engineer
Coaxial Cable Project
Rajahmundry

2. Sub Divnl. Officer(Phones)
Kothagudem

3. Telecom Dist. Manager
Khammam

4. Chief Genl. Manager
Telecommunication
Doorsanchar Bhavan
Hyderabad

5. Sub Divnl. Officer
Telecommunication
Rajahmundry

: Respondents

Counsel for the applicant

: K. Venkateswara Rao
Advocate

Counsel for the respondents

: B. Narasimha Sharma
Sr.CGSC

Coram

Hon. Mr. Justice D.H. Nasir, Vice Chairman

OA.124/99

dt.18-8-99

Order

Oral order (per Hon. Mr.Justice D.H. Nasir, Vice Chairman)

Heard Mr. K. Venkateswara Rao for the applicant and Mr. B. Narasimha Sharma for the respondents.

1. While admitting this OA an interim direction was given on 1-2-1999 that the applicant should be considered for re-engagement if there are vacancies or there is need to engage fresh casual labourers. I believe that even if the said application was decided on merits there could be no order different from the aforesaid interim direction given on 1-2-1999 and I believe that in the interests of justice the OA could be disposed of on the same lines.
2. Hence the OA is disposed of with a direction to the respondents that the applicant should be considered for reengagement if there are vacancies or there is need to engage fresh casual labourers.
3. The OA is disposed of accordingly. No costs.

D.H.N.
(D.H. Nasir)
Vice Chairman

Dated : 18 August, 99
Dictated in Open Court

sk

COPY TO:-

1. HONJ
2. HRRN M (A)
3. HBSJP M (J)
4. D.R. (A)
5. SPARE
6. ADVOCATE
7. STANDING COUNSEL

1st AND II nd COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH, HYDERABAD.

2/9/99

THE HON'BLE MR. JUSTICE D.H. NASIR

VICE - CHAIRMAN

THE HON'BLE MR. R. RANGARAJAN:
MEMBER (ADMN)

THE HON'BLE MR. B.S. JAI PARAMESHWAR
MEMBER (JUDL)

ORDER DATE: 18/8/99

MA/RAY/EP.NO

IN
DA. NO. 124/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

C.P. - CLOSED

R.A. CLOSED

O.A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

10 copies

